

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**9. C P (CAA) 49(MB)2024 IN C.A.(CAA)/69(MB)2023**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 15.04.2024**

**NAME OF THE PARTIES:- New Horizons Alliance Private Limited**  
**IN THE MATTER OF**  
**New Horizons Alliance Private Limited**

**Section: 230-232, Sec 234 of Companies Act, 2013**

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**ORDER**

Counsel, Hemant Sethi a/w Devanshi Sethi and Shalvika Nachankar  
appeared for the Applicant. List this matter on **24.06.2024**.

**Sd/-**

**ANIL RAJ CHELLAN**  
**Member (Technical)**

*ANKIT*

**Sd/-**

**KULDIP KUMAR KAREER**  
**Member (Judicial)**